

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE THE 17<sup>th</sup> JANUARY, 2017**

No. 07/ A : The services of Mr. Mithilesh Prasad, Principal Judge, Family Court, Dhanbad are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Sahebganj w.e.f. 01.02.2017 (i.e. after superannuation of Mr. Anil Kumar Singh No. I on 31.01.2017).

By order of the Court  
**Sd/- Anil Kumar Choudhary**

Registrar General

Memo. No. \_\_\_\_\_ **230** /Apptt. ...Dated Ranchi, the 17<sup>th</sup> January, 2017

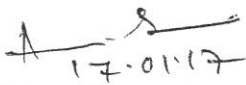
**File No. XIX(4)//1/2016/ Apptt**

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Anil Kumar Choudhary**  
Registrar General

Memo. No. \_\_\_\_\_ **231** /Apptt. ...Dated Ranchi, the 17<sup>th</sup> January, 2017

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration)I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project ..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Dhanbad & Sahebganj / the Officer concerned for information and needful.

  
17.01.17  
Registrar General